

SHRI D. P. YADAVA : I am sorry, Sir.

PL-480 Funds for Educational Activities

***582. SHRI DINEN BHATTACHARYYA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the total amount of PL-480 funds canalised for educational activities in India during the last three years ; and

(b) whether such funds were completely canalised through Government agencies or were at times canalised through private institutions ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) Rs. 24.56 crores as far as the Ministry of Education and Social Welfare is concerned.

(b) The funds are canalised both through Government and private agencies in accordance with the agreement concerning the use of PL-480 funds.

SHRI DINEN BHATTACHARYYA : What are the private agencies through which the fund is canalised and what is the basis of this ? Could the Minister kindly tell the House ?

SHRI D. P. YADAVA : The different ways in which PL-480 funds are being utilised for educational activities in India are through notional attribution against funds which are earmarked for Indian use and are set off against normal budgetary expenditures. This is done by the Department of Economic Affairs which has intimated that during the last three years the amount so utilised amounted to Rs. 21.33 crores for IIT Kanpur, higher technical education and elementary education.

SHRI DINEN BHATTACHARYYA : My question was specific. What are the private agencies through which PL-480 funds are canalised and up to what amount it has up till now been canalised ?

MR. SPEAKER : His question is very simple. He is asking about that part of the Question which relates to the canalisation through private agencies.

SHRI D. P. YADAVA : We have research institutions and we publish books also. As regards specific names, I need notice.

SHRI DINEN BHATTACHARYYA : The Government is not even ready to divulge the names of private agencies through which the PL-480 Fund is spent. So my next question is : What are the criteria on which the canalisation of this Fund is done both through Government agencies and private agencies.

SHRI D. P. YADAVA : We are spending PI-480 Fund through the U. G. C., the IIT and through book publications. In almost all the committees, our Government officials are incorporated. Of course, they are autonomous bodies (Interruption) I think, the hon. Member should not get irritated on this point, so far as PL-480 Fund is concerned. In almost all the committees, the Government officials are there.

SHRI S. M. BANERJEE : I would like to know from the hon. Minister whether it is a fact that PL-480 Fund is being used for other activities which have a bad effect on the minds of the students, that is, American culture, American activities, all sorts of activities. I want to know whether an inquiry will be made in regard to the IIT Kanpur about various allegations that this money is being used for purposes other than education.

SHRI D. P. YADAVA : There is no such information with us.

श्री कूलबन्ध दर्मा : माननीय मंत्री महोदय ने प्रश्न के उत्तर में बतलाया कि पी. एल. 480 की जो धनराशि आती है वह प्राइवेट एजेंसियों के माध्यम से शिक्षा के लिए खर्च की जाती है। मैं मंत्री महोदय से पूछना चाहता हूँ कि उनको क्या कठिनाई है उन प्राइवेट एजेंसियों के नाम बताने में ? कृपया वह उनके नाम बतायें कि किन के माध्यम से यह काम होता है।

श्री डॉ. पी. यादव : मुझे इसके लिए नोटिस चाहिये।

MR. SPEAKER : Of course, I did not object to it. The Minister could give it. As you would see part (b) of the Question, it says,

"whether such funds were completely canalised through Government agencies or were at times canalised through private institutions."

He gave the factual information. About the names, it could have been easy for the Minister to come prepared.

श्री फूलचन्द बर्मा : मंत्री महोदय ने कहा कि प्राइवेट एजेंसियों के माध्यम से वी जाती है। इसका मतलब है कि उनको उन एजेंसियों की जानकारी है। तब फिर उनके नाम बताने में उनको क्या आपत्ति है?

MR. SPEAKER : But he is not ready with that.

Question Hour is over. Again, the progress is very slow. I will have to be a little more strict in future.

WRITTEN ANSWERS TO QUESTIONS

Scheme for Development of Historical Places in Agra

*576. **SHRI RAJDEO SINGH :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have formulated any specific scheme for the development of historical places in Agra ; and

(b) if so, the outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) and (b). Maintenance of the monuments at Agra is done by the Archaeological Survey of India. The Department of Tourism has commissioned repairs to the road from the power house crossing to

Motilal Nehru Park. It also proposes to landscape the area around the Taj and construct a Tourist Reception Centre at Agra.

Reduction in the Number of Check-Posts for smooth flow of Inter-State Traffic

*579. **SHRI BRIJ RAJ SINGH—KOTAH :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the names of the States which have agreed to reduce the number of existing checkposts suggested by the Transport Development Council to ensure smooth flow of inter-State traffic ;

(b) the names of such States which have not considered this feasible ; and

(c) the main reasons given by them and the reaction of the Central Government thereon ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) to (c). The Governments of Haryana, Jammu and Kashmir, Kerala, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh, Pondicherry, Tripura and Goa, Daman and Diu agree, in principle, to the reduction in the number of check-posts and are taking necessary action in this behalf. The Government of Uttar Pradesh have, however, referred to the difficulties in posting staff belonging to different departments, which have different objectives and techniques of checking, under a single authority. But they are considering methods of implementing the recommendation.

The Governments of Bihar, Gujarat, Punjab and West Bengal consider that the proposal for abolition/consolidation of checkposts is not practicable. The Government of Punjab have, however, added that traffic check barriers to be established, in future, will be set up alongside the existing ones.

Maharashtra has stated that combination of checkposts at places other than Greater Bombay is not possible. The feasibility of having a single consolidated checkpost to serve the needs of all the Departments at